

Annexure

Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

(Amount in Rupees)

Sl. No.	Category of creditor	Summary of claims received		Amount of contingent claims	Amount of claims not admitted under verification	Amount of claims in Annexure	Remarks, if any
		No. of claims	Amount				
1	Secured financial creditors belonging to any class of creditors	NIL	NIL	NIL	NIL	1	
2	Unsecured financial creditors belonging to any class of creditors	NIL	NIL	NIL	NIL	2	
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	01	413414221.03	NIL	NIL	3	
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	NIL	NIL	NIL	NIL	4	
5	Operational creditors (Workmen)	NIL	NIL	NIL	NIL	5	
6	Operational creditors (Employees)	NIL	NIL	NIL	NIL	6	
7	Operational creditors (Government Dues)	02	3,18,44,480.00	NIL	NIL	7	
8	Operational creditors (other than Workmen and Employees and Government Dues)	NIL	NIL	NIL	NIL	8	
9	Other creditors, if any, (other than financial creditors and operational creditors)	NIL	NIL	NIL	NIL	9	
Total		03	44,52,58,701.03	03	44,52,58,701.03		



8/3/2024

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